

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 755 of 2019**

Mr. Munna Kapri **Petitioner**
Versus
Mrs. Priyanka Kumari **Opp. Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner : Mr. A.K. Choudhary, Advocate
For the Opp. Party :

06/Dated: 08.07.2020

1. Learned counsel for the petitioner submits that he shall file requisites of notice under registered cover with A/D as well as under ordinary process, to be served upon opposite party, at the earliest.
2. If the notices are so filed, office to list the revision on **27.08.2020**.

(AMITAV K. GUPTA, J.)

Tarun/-